

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1440/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: APCAX Construction
V/s
West Coast Fine Food (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Shamir. Latesh Faruqa	Adv for Applicants.	L. V. Faruqa.
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2.	MR. SHYAM KAPADIA	COUNSEL	} HH Sawal
	MS. HENNA DAULLAT	ADVOCATE	
	MS. KONAL KHUSHALANI	ADVOCATE	
	MR. ANIRAN GHOSHAL	ADVOCATE	

i/b M/s. CRAWFORD BAYLEY & CO.
ADVOCATES FOR RESPONDENT.

ORDER

CP 1440/I&BC/NCLT/MB/MAH/2017

1. On hearing the Learned Counsel for some time, certain queries have been raised, to be answered by the Learned Counsel on the next date of hearing.
2. A Ledger Account of the Creditor in the Books of Accounts of the Corporate Debtor is also to be placed on record.
3. Adjourned to **16.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 03.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)